

Order with Signature

| Serial No. of Order | Date of Order | Order with Signature |
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| 11 | 13.2.92. | <p>Heard Mr. B.K. Sahoo, learned counsel for the applicant and Mr. B. Pal, learned Senior Standing Counsel (Railways) for the respondents at a considerable length. Hearing is concluded. Judgment is dictated and pronounced in open court vide separate sheets attached to the case records of O.A.101 of 1983. This application is accordingly disposed of leaving the parties to bear their own costs.</p> <p style="text-align: right;"><i>Kh</i></p> <p style="text-align: right;">Vice-Chairman <i>M. Ravane</i> Member (A)</p> |